

Verification of character and antecedents of candidates selected for appointments

***326. SHRI ANANDA PATHAK:
PROF. P. J. KURIEN;**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether candidates from Tripura selected for appointments to civil post under the Government of India will be subjected to a new type of verification of character and antecedents by the Central Intelligence Bureau;

(b) apart from West Bengal and Kerala, which are the States whose are subjected to this type of verification;

(c) whether it is a fact that in the case of candidates from other States, District police is the investigating authority; and

(d) if so, the reasons why candidates from West Bengal, Kerala and Tripura are being singled out for this type of verification?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBAIAH): (a) to (d). For verification of antecedents of candidates which has been adopted as a usual practice for screening candidates for employment in Government service, the prescribed attestation form furnished by the candidate is referred to the district authorities or where the Government feels that more information would be required to determine the suitability of the persons to the satisfaction of Government, it is open to Government to obtain further material or information from any of its available agencies as it may consider fit. Accordingly, instructions were issued to appointing authorities, for having character and antecedents of candidates from Kerala, West Bengal and Tripura verified from I.B.

Main demands of civilian officers of M.E.S.

***327. SHRI T. S. NEGI:** Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that civilian officers of the MES have been requesting for the revision of their pay scales and for improving their service conditions;

(b) if so, what are their main demands; and

(c) what concrete steps are being taken by Government to remove the grievances of the civilian officers?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.

(b) Their main demands are:—

(i) Cadre review;

(ii) Introduction of level I scale in Senior Administrative Grade.

(iii) Increase in number of senior appointments;

(iv) Introduction of selection grade in the Junior Administrative Grade.

(c) Cadre Review is in progress. The demand for increase in the number of senior appointments is being considered in this review. Demands relating to introduction of level I scale in Senior Administrative Grade and Selection Grade in Junior Administrative Grade have already been accepted.

Import of Hardware for Maruti Car

***328. SHRIMATI PRAMILA DANDAVATE:** Will the Minister of INDUSTRY be pleased to state:

(a) whether the Minister announced at his meeting with the economic writers on 8th January in New Delhi that Maruti's indigenous car will be marketed in 1963.

(b) whether it is also a fact that in the same meeting he said that certain amount of hardware in terms of specialised parts will have to be imported; and

(c) if so, to what extent this Maruti's car would be indigenous?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) to (c). While addressing the forum of Financial Writers at New Delhi on the 8th January, 1981, I had stated that Government was looking for foreign collaboration for the manufacture of automobiles indigenously in the proposed public sector unit and that the production was expected to commence in 1989. I had also stated that in the initial period, pending the creation of the requisite facilities, in house or in ancillary sector some components may have to be imported in accordance with the phased manufacturing programme that may be adopted. This phased manufacturing and indigenisation programme will be furnished after a decision is taken on the collaboration proposals that are being received.

Implementation of Palekar Award

*329. **SHRI ERA MOHAN:** Will the Minister of LABOUR be pleased to state:

(a) whether the Palekar award has been accepted by the English language and Regional languages dailies in India;

(b) the number of newspapers who have accepted and implemented the Palekar award;

(c) the number of newspapers who have not accepted the Palekar award and the reasons advanced by such papers for not implementing the award; and

(d) whether Government propose to suggest to the newspapers through the respective State Governments to implement the Palekar award?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA):

(a) Recommendations of the Palekar Tribunals for Working Journalists and Non-Journalist Newspaper Employees as notified by the Central Government have the force of Law and are to be implemented by all newspapers in the country including Regional languages dailies.

(b) to (d). The State Governments have been requested to ensure that the recommendations as notified by the Central Government are implemented without delay.

Full information regarding implementation of the recommendations is awaited and will be laid on the Table of the House when received.

Solar power Satellites

3001. **SHRI R. L. BHATIA:** Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether India is working on solar power satellites for utilisation of solar energy;

(b) if so, whether any intensive studies are being carried out on the technical and economic feasibility of this concept; and

(c) the broad outlines of these studies?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH):

(a) Government have no specific plans relating to every based on solar power satellites.

(b) and (c). Some studies have been conducted regarding solar power satellites and their utilization in a preliminary way. The conclusions are that solar power satellites cannot be economically viable in the near future for meeting the energy needs; furthermore, there are many technical